

FARIDABAD : SESSIONS DIVISION

20 Years Old Stayed Cases (July, 2020)

Particulars of cases pending in District/Subordinate Courts						Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court					
Sr No	Category of case	CNR Number	Date of Institution	Title of the case	Stage of the case	Case Number	Category of the Cases	Date of Institution	Title of the Case	Date of the Order vide which proceedings/final judgment have been stayed	Remarks
Sh.Sandeep Chauhan, CJ(SD)											
1	CIVIL	HRFB02-002638-2017	10 May 1983	AMAR CONSTRUCTION VS NIKUNJ	AWAITING ORDERS	27503	SLP(C)	2019	NIKUNJ KR. LOHIA (DECEASED) THROUGH HIS LR VS M/S AMAR CONSTRUCTION CO.	29 Nov 2019	
Sh. Mohammad Zakaria Khan, JMIC											
2	CIVIL	HRFB02-000001-1995	7 Aug 1995	NATHU VS DHAKAN	AWAITING ORDERS	411	CR	2020	DAYAWATI VS NATHU	28 Jan 2020	

15 Years Old Stayed Cases (July, 2020)

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Sh. Sandeep Chauhan, CJ(SD)											
1	CIVIL	HRFB02-000025-2005	30 Mar 2005	GREEN ESTATE VS GOVIND RAM	AWAITING ORDERS	5483	CR	2017	MUNNALAL VS GREEN ESTATE	3 Aug 2018	
Sh. Sandeep Chauhan, CJM											
2	CIVIL	HRFB02-000005-2002	5 Apr 2002	R.C. SOOD VS R.KANT	AWAITING ORDERS	1936 & 2508	RSA & CWP	1987 & 2010	FDB COMPLEX VS JIWAN SINGH & JEET SINGH VS STATE	25 Feb 2014	
Ms. Tarannum Khan, JMIC											
3	CIVIL	HRFB02-000030-2004	28 Sep 2004	SHAMLAT VS RAMRIKH	AWAITING ORDERS	5694	CR	2019	RAMRIKH VS SHAMLAT	12 Sep 2019	
Sh.Amit Sihag, JMIC											
4	CRIMINAL	HRFB03-000119-2005	8 Apr 2005	SURESH VS SUNNET	AWAITING ORDERS	12739	CRM-M	2012	ASHIM VS SURESH	3 Aug 2012	
5	CRIMINAL	HRFB03-000075-2005	8 Apr 2005	RANJIT VS SUNNET	AWAITING ORDERS	12816	CRM-M	2012	ASHIM VS RANJIT	3 Aug 2012	

10 Years Old Stayed Cases (July, 2020)

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Sh.Sandeep Chauhan, CJ(SD)											
1	CIVIL	HRFB02-000154-2008	25 Oct 2008	RAD INTERNATIONAL VS. KANHI RAM	AWAITING ORDERS	54	SAO	2018	MAHAVIR VS. RAD INTERNATIONAL & ORS.	18 May 2018	
2	CIVIL	HRFB02-000025-2005	11 Apr 2008	COUNTRYWIDE VS JAGDISH	AWAITING ORDERS	21097-CII & 7756	CM & CR	2018 & 2016	COUNTRYWIDE VS JAGDISH	17 Nov 2016	
3	CIVIL	HRFB02-000080-2009	21 Aug 2009	RESHMA VS JAGTAR	AWAITING ORDERS	6924	CR & CM	2015 & 2016	RESHMA VS JAGTAR	23 May 2016	
4	CIVIL	HRFB02-000992-2009	27 Feb 2009	MCF VS RAJ KUMAR	AWAITING ORDERS	41	SAO	2019	RAJ KUMAR AND ORS. VS MCF	12 Dec 2019	
5	CIVIL	HRFB02-000455-2010	1 Feb 2010	BINDESHWAR JHA VS. M/S DEE ESS	AWAITING ORDERS	2514	CR	2012	M/S DEE ESS VS. BINDESHWAR JHA ETC.	16 May 2012	
6	CIVIL	HRFB02-000377-2010	2 Jun 2010	JASPAL VS VIMLA	AWAITING ORDERS	11457-C & 3589	CM & RSA	2016	SUKSHAM VS JASPAL	31 Aug 2016	
7	CRIMINAL	HRFB03-000140-2007	6 Feb 2007	STATE VS SATISH	AWAITING ORDERS	5321 & 24474	CRM-M	2011	NARAYANI VS STATE OF HARYANA	22 Feb 2011	
Sh. Sandeep Chauhan, CJM											
8	CIVIL	HRFB02-000091-2007	2 Feb 2007	CANARA BANK VS RAM KISHAN	AWAITING ORDERS	99	SAO	2016	RAM KISHAN VS CANARA BANK	23 Jan 2017	
9	CIVIL	HRFB02-003266-2018	12 Nov 2008	MAHIPAL VS ALIMUDIN	AWAITING ORDERS	6512	CR	2018	MAHIPAL VS ALIMUDIN	27 Sep 2018	
10	CIVIL	HRFB02-000078-2008	18 Jul 2008	BALKISHAN VS CHANDERBHAN	AWAITING ORDERS	7088	CR	2018	CHANDER BHAN VS BAL KISHAN	23 Oct 2018	
11	CIVIL	HRFB02-000201-2009	16 Jul 2009	ASA NAND VS CHANDER	AWAITING ORDERS	5398	CR	2016	ASA NANAD VS CHANDER	23 Aug 2016	
Sh. Vivek Chaudhary, JMIC											
12	CIVIL	HRFB02-000220-2008	21 Jan 2008	SUKHBIR VS JASODI	AWAITING ORDERS	1398 & 3856-CII	CR & CM	2014	SUKHBIR VS JASODI	5 Mar 2014	
13	CRIMINAL	HRFB03-000342-2007	2 Jul 2007	AMAN VS SATNAM	AWAITING ORDERS	24083 & 34679	CRM-M & CRM	2015	RAM SINGH VS AMAN GOYAL	20 Oct 2015	
14	CRIMINAL	HRFB03-000106-2008	4 Nov 2008	STATE VS SURJEET	AWAITING ORDERS	36	SLP	2019	SURJEET VS STATE OF HRY	11.01.2019 BY HON'BLE SUPREME COURT	
Sh. Mohommad Sageer, JMIC											
15	CRIMINAL	HRFB03-000235-2008	22 Jul 2008	RADHA VS ALKA	AWAITING ORDERS	27785	CRM-M	2016	ALKA VS RADHA	11 Aug 2016	
16	CRIMINAL	HRFB03-000228-2008	22 Sep 2008	STATE VS SANJEEV	AWAITING ORDERS	15149	CRM-M	2009	SANJEEV VS PRASHANT	23 Nov 2011	
Sh. Mohammad Zakaria Khan, JMIC											
17	CIVIL	HRFB02-000138-2006	27 May 2006	BALJEET VS LEKH RAM	AWAITING ORDERS	1809 & 25178-CII	CR & CM	2016 & 2019	LEKH RAM AND BALJEET SINGH AND OTHERS	11 Dec 2019	
18	CIVIL	HRFB02-000184-2007	8 Feb 2007	PARAM PUJYA VS SHIVRAM	AWAITING ORDERS	7121	CR	2016	SHIVRAM VS PARAMPUJYA	6 Jul 2017	
Ms. Sonia , JMIC											

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19	CIVIL	HRFB02-000378-2008	4 Dec 2008	RAD INTERNATIONAL VS. MAHAVIR & ORS.	AWAITING ORDERS	54	SAO	2018	MAHAVIR VS. RAD INTERNATIONAL & ORS.	18 May 2018	
20	CIVIL	HRFB02-000022-2009	4 Jun 2009	NET RAM VS RANJEET	AWAITING ORDERS	6915	CR	2016	MOTI RAM VS NET RAM	19 Oct 2016	
21	CIVIL	HRFB02-000144-2006	7 Jul 2006	AJIT SINGH VS RAJ KUMAR	AWAITING ORDERS	5721	CR	2019	RAJKUMAR VS AJIT SINGH	12 Sep 2019	
22	CRIMINAL	HRFB03-000102-2006	2 Dec 2006	STATE VS AJIT	AWAITING ORDERS	39155	CRM-M	2017	RAJKUMAR VS AJIT	21 Feb 2017	
23	CRIMINAL	HRFB03-001041-2009	30 Sep 2009	STATE VS R.D.NEGI	AWAITING ORDERS	4025	CRM-M	2014	RD NEGI VS STATE	27 Oct 2014	
Ms. Himani Gill, JMIC											
24	CRIMINAL	HRFB03-001700-2010	17 Mar 2010	ACJM VS SATISH	AWAITING ORDERS	22393	CRM-M	2011	RAJ PAL VS VINOD GUPTA	26 Mar 2014	

5 Years Old Stayed Cases (July, 2020)

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Sh. Jag Bhushan Gupta, AD&SJ											
1	CRIMINAL	HRFB01-003179-2014	17 Jan 2014	STATE VS DEEPAK YADAV	AWAITING ORDERS	2634	CRR	2017	DEVINDER VS STATE	26 Feb 2019	
2	CIVIL	HRFB01-003293-2015	17 Apr 2015	ORIENTAL INS. VS SHAMSHUDDIN	AWAITING ORDERS	1621	FAO	2018	SHAMSUDDIN VS SATPAL	28 Sep 2018	
Dr.Virender Parshad, AD&SJ											
3	CIVIL	HRFB01-002061-2013	25 Jan 2013	JASMAT VS STATE	AWAITING ORDERS	2402	RFA	1997	JASMAT VS STATE	11 Nov 2016	
Sh. Jagjit Singh, Additional Principal Judge, Family court-I											
4	CIVIL	HRFB01-007467-2014	23 May 2011	SATBIR VS OMWATI	AWAITING ORDERS	8842	CR	2017	SATBIR VS OMWATI	15 Dec 2017	
5	CIVIL	HRFB01-000635-2018	16 Feb 2013	AMIT VS NISHA	AWAITING ORDERS	155	CRR(F)	2018	AMIT VS NISHA	27 Apr 2018	
6	CIVIL	HRFB01-000203-2010	20 Nov 2010	MAYA DEVI VS BIR SINGH	AWAITING ORDERS	2791	CRR	2010	BIR SINGH VS MAYA DEVI	7 Dec 2010	
7	CIVIL	HRFB01-004408-2013	25 Oct 2013	BABLI VS UMA SHANKAR	AWAITING ORDERS	7094	CR	2017	BABLI VS UMA SHANKAR	11 Oct 2017	
Sh. Rajesh Garg, AD&SJ											
8	CRIMINAL	HRFB01-004159-2019	15 May 2015	SUMITRA TANEJA VS VIPIN KUMAR	AWAITING ORDERS	2330	CRR	2018	SUMITRA TANEJA VS VIPIN KUMAR	20 Jul 2018	
Ms.Kumud, Additional Principal Judge, Family court-II											
9	CIVIL	HRFB01-002772-2013	8 Jan 2013	POONAM VS PAWAN	AWAITING ORDERS	457	CRR(F)	2016	PAWAN VS POONAM	21 Dec 2016	
10	CIVIL	HRFB01-004344-2013	18 Mar 2013	SHAKEELA(SINCE DECEASED) VS. MOHD.YUNUS	AWAITING ORDERS	397	CRR(F)	2017	MOHD.YUNUS VS. SHAKEELA(SINCE DECEASED)	29 Sep 2017	

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Sh. Anubhav Sharma, AD&SJ											
11	CRIMINAL	HRFB01-002566-2012	21 Sep 2012	JHALANI TOOLS VS EPF	AWAITING ORDERS	3116	CRR	2014	Y.C.JHALANI VS EPF	12 Sep 2014	
12	CIVIL	HRFB01-002520-2012	8 May 2012	HONSI VS WAKAF BOARD	AWAITING ORDERS	27297	SLP (CIVIL)	2018	HRY WAKAF BOARD VS. HONSI	19 Nov 2018	
13	CRIMINAL	HRFB01-002184-2015	10 Mar 2015	SDG VS JANSEWAK	AWAITING ORDERS	8384	CRM-M	2017	SDG VS JAN SEWAK	10 Mar 2017	
14	CIVIL	HRFB01-000303-2015	16 Apr 2015	RAM GULAM VS MUNNA LAL	AWAITING ORDERS	4983	RSA	2011	RAM GULAM VS BATI	25 May 2015	
Sh. Narender, AD&SJ											
15	CRIMINAL	HRFB01-002454-2012	18 Apr 2012	STATE VS MEHARCHAND	AWAITING ORDERS	43242 , 43243 & 2772	CRM & CRR	2018 & 2012	STATE VS MEHARCHAND	7 Dec 2018	
16	CRIMINAL	HRFB01-005089-2014	14 Aug 2014	STATE VS MULAKRAJ	AWAITING ORDERS	40746 & 4395	CRM & CRR	2018 & 2015	RAJU VS STATE	21 Nov 2018	
17	CRIMINAL	HRFB01-000743-2015	15 Jan 2015	KULWANT SINGH VS VIJAY KUMAR	AWAITING ORDERS	28449	CRM-M	2017	KULWANT SINGH VS VIJAY KUMAR	4 Aug 2017	
18	CIVIL	HRFB01-004681-2015	29 May 2015	RAKESH VS RAJESH	AWAITING ORDERS	5371 & 17580-CII	CR & CM	2015 & 2018	RAKESH VS RAJESH	24 Aug 2018	
Sh. Puneet Sehgal AD&SJ											
19	CIVIL	HRFB01-000576-2014	27 Jun 2014	PARTAP SINGH VS RAMESHCHAND	AWAITING ORDERS	8096	CR	2017	PRATAP VS RAMESHCHAND	17 Nov 2017	
Sh. Sandeep Chauhan, CJ(SD)											
20	CIVIL	HRFB02-000164-2011	24 Jan 2011	ELITE VS. BALJEET	AWAITING ORDERS	2828	CR	2017	BALJEET VS. ELITE	26 Apr 2017	
21	CIVIL	HRFB02-002017-2013	6 Mar 2013	CHANDER BHAN VS. DESH RAJ	AWAITING ORDERS	888 & 1413	RSA	2013 & 2015	DESHRAJ VS. CHANDERBHAN	30 Mar 2015	
22	CIVIL	HRFB02-001535-2014	18 Jul 2014	HARBANS LAL VS TEK CHAND	AWAITING ORDERS	5067	CR	2014	TEK CHAND VS HARBANS LAL	29 May 2015	
23	CIVIL	HRFB02-001359-2015	24 Apr 2015	NAVEEN RAY VS SATISH KAPOOR	AWAITING ORDERS	396	CR	2017	SATISH KAPOOR VS NAVEEN	24 Jan 2017	
24	CIVIL	HRFB02-000811-2015	12 Mar 2015	SUMAN VS VARUN KUMAR	AWAITING ORDERS	2732	RSA	2017	VARUN KUMAR VS SUMAN	19 May 2017	
25	CIVIL	HRFB02-000134-2008	23 Oct 2010	GREEN ESTATE VS KISHAN LAL	AWAITING ORDERS	5483	CR	2017	MUNNA LAL VS GREEN ESTATE	3 Aug 2018	
26	CIVIL	HRFB02-00021-2012	19 Dec 2012	SUKHPAL VS ZILEY	AWAITING ORDERS	7105 & 17374	CR & CM	2013 & 2012	JILEY VS SUKHPAL ETC	23 Aug 2013	
27	CIVIL	HRFB02-000641-2011	18 Sep 2013	SHIV CHARNA VS MANJU	AWAITING ORDERS	2562	CR	2019	BUDH PAL VS SHIV CHARAN	15 Apr 2019	
28	CIVIL	HRFB02-002247-2014	27 Oct 2014	DAYA CHAND VS M/S NATIONAL INSURANCE	AWAITING ORDERS	1412	LPA	2015	NATIONAL INSURANCE CO. VS DAYA CHAND	29 Sep 2015	
29	CIVIL	HRFB02-000420-2014	5 Nov 2014	UNION VS M/S INDIA YAMAHA MOTORS	AWAITING ORDERS	LPA 1385/13, CM-2906-18	LPA & CM	2013 & 2018	M/S INDIA YAMAHA MOTORS PVT. LTD VS STATE OF HARYANA & ORS.	20 Oct 2015	
30	CIVIL	HRFB02-000587-2015	10 Feb 2015	M/S SUPERIOR PRODUCT VS. GAGAN DEEP	AWAITING ORDERS	8192	CR	2019	M/S SUPERIOR PRODUCTS VS. GAGANDEEP AHLUWALIA	19.12.2019	

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31	CIVIL	HRFB02-001518-2013	18 May 2013	ASHOK NATH VS HARYANA COUNTRY	AWAITING ORDERS	7366	CR	2019	ASHOK NATH VS HARYANA COUNTRY	10 Dec 2019	
32	CRIMINAL	HRFB03-002424-2013	26 Feb 2013	ROC VS M/S RICHA INDUSTRIES LTD	AWAITING ORDERS	1233	CRM-M	2015	M/S RICHA INDUSTRIES VS ROC	22 Apr 2015	
33	CRIMINAL	HRFB03-000337-2013	14 Aug 2013	STATE VS SANJAY	AWAITING ORDERS	18098	CRM-M	2014	VIRENDER SINGH VS STATE OF HARYANA	30 Nov 2016	
34	CRIMINAL	HRFB03-003037-2011	14 Jun 2011	STATE VS JAGDISH	AWAITING ORDERS	38946 & 21375	CRM & CRM-M	2019 & 2015	JAGDISH KUMAR VS STATE	12 Dec 2019	
Sh. Sandeep Chauhan, CJM											
35	CIVIL	HRFB02-000466-2012	11 May 2012	SATPAL VS DHARAM SINGH	AWAITING ORDERS	4027	CR	2017	DHARAM SINGH VS SATPAL	17 Jul 2017	
36	CIVIL	HRFB02-000002-2002	30 Sep 2014	TEK CHAND VS BRAHMA	AWAITING ORDERS	63	RSA	2015	BRAHMA DEVI VS TEK CHAND	27 May 2015	
37	CIVIL	HRFB02-000043-2014	13 Oct 2014	SANT GOPAL VS FCI	AWAITING ORDERS	5094-C & 832	CM & RSA	2015 & 2014	FCI VS SANT GOPAL	8 May 2015	
38	CIVIL	HRFB02-003965-2014	27 Nov 2014	HARYANA PETROLEUM VS ARCOTECH	AWAITING ORDERS	4542	CR	2019	ARVIND K SARRAF VS HARYANA PETROLEUM PRODUCTS	22 Jul 2019	
39	CIVIL	HRFB02-001358-2015	18 Apr 2015	M/S R.D. MICRO TOOL VS M/S BENTEK	AWAITING ORDERS	15324	CM	2018	M/S BENTEX VS M/S R. D MICRO	10 Mar 2018	
40	CRIMINAL	HRFB03-000560-2015	2 Jul 2015	L.I VS M/S PERCISION TOOLS	AWAITING ORDERS	1574	LPA	2015	M/S PERCISION TOOLS VS UPENDER	22 Dec 2015	
41	CRIMINAL	HRFB03-000364-2010	26 Nov 2010	L.I VS VISHWKARMA	AWAITING ORDERS	11758	CWP	2014	M/S VISHWKARMA VS POLC & ANR	30 Jun 2014	
42	CRIMINAL	HRFB03-000607-2013	27 Aug 2013	L.I VS M/S DEEPAK	AWAITING ORDERS	28669	CRM-M	2014	PRASHANT VS STATE	22 Aug 2014	
43	CRIMINAL	HRFB03-002613-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13345	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
44	CRIMINAL	HRFB03-001578-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13349	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
45	CRIMINAL	HRFB03-002581-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13351	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
46	CRIMINAL	HRFB03-002455-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13353	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
47	CRIMINAL	HRFB03-013551-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13355	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
48	CRIMINAL	HRFB03-003912-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13357	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
49	CRIMINAL	HRFB03-006283-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13358	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
50	CRIMINAL	HRFB03-006341-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13359	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
51	CRIMINAL	HRFB03-000506-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13360	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
52	CRIMINAL	HRFB03-004304-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13361	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
53	CRIMINAL	HRFB03-000058-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13362	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	

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54	CRIMINAL	HRFB03-006343-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	13363	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
55	CRIMINAL	HRFB03-000507-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	17741	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
56	CRIMINAL	HRFB03-013550-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	17756	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
57	CRIMINAL	HRFB03-006282-2013	10 Oct 2013	L.I VS M/S PORRITS AND SPENCEER	AWAITING ORDERS	18019	CWP	2013	L.I.VS M/S PORRITS AND SPENCEER	22 Aug 2014	
58	CRIMINAL	HRFB03-008078-2014	14 Nov 2014	L.I VS M/S PRECITURN PVT LTD	AWAITING ORDERS	381	LPA	2015	M/S PRECITURN P.LTD VS GHAN SHYAM	31 May 2018	
59	CRIMINAL	HRFB03-009306-2014	17 Dec 2014	L.I VS M/S BHARTIA CUTTLER	AWAITING ORDERS	810	CWP	2015	M/S BHARTIA CUTTLER VS L.I	8 Feb 2016	
60	CRIMINAL	HRFB03-002613-2015	5 Mar 2015	L.I VS M/S INDIA YAMAHA	AWAITING ORDERS	41044	CRM-M	2016	TAKASHI V/S STATE	19 Jan 2017	
61	CRIMINAL	HRFB03-001920-2013	14 Aug 2013	L.I VS M/S MITASO	AWAITING ORDERS	17854	CWP	2014	M/S MITASO VS CHOTE LAL	15 Sep 2014	
62	CRIMINAL	HRFB03-002015-2013	4 Oct 2013	L.I VS RAJESH SHARMA	AWAITING ORDERS	22977 & 275	CWP & CM	2012 & 2019	M/S SUPER CUT VS L.I	14 Jan 2019	
63	CRIMINAL	HRFB03-001900-2013	26 Nov 2013	STATE VS MAHESH SHARMA	AWAITING ORDERS	30044	CWP	2019	MAHESH VS STATE	12 Dec 2019	
64	CRIMINAL	HRFB03-005438-2013	1 Jul 2013	HARI SHANKAR VS RAM AVTAR	AWAITING ORDERS	34675	CRM-M	2016	MUKESH VS STATE	28 Sep 2016	
65 TO 142	CRIMINAL	HRFB03-002172-2010	17 Nov 2010	STATE VS HARYANA EXPLOSIVE (78 CHALLANS)	AWAITING ORDERS	20206	CWP	2010	M/S HARYANA EXPLOSIVE VS STATE	12 Nov 2010	
Ms. Seema, JMIC											
143	CIVIL	HRFB02-001308-2012	26 May 2012	VISHVENDER VS PARVEEN TYAGI	AWAITING ORDERS	6343	CR	2016	SANJEEV TYAGI VS VISHVENDER	27 Mar 2018	
144	CIVIL	HRFB02-001502-2013	9 Jan 2013	VISHVENDER VS SATYA PARKASH	AWAITING ORDERS	6343	CR	2016	SANJEEV TYAGI VS VISHVENDER	27 Mar 2018	
145	CIVIL	HRFB02-001136-2014	11 Sep 2014	KARAN VS BALRAJ	AWAITING ORDERS	2946	CR	2018	BALVIR VS KARAN	3 May 2019	
Sh. Vivek Chaudhary, JMIC											
146	CIVIL	HRFB02-002485-2014	29 May 2014	S.S.P PVT VS PHYTO	AWAITING ORDERS	4493	CR	2017	PHYTO LIFE VS M/S SSP PVT	21 Jul 2017	
147	CIVIL	HRFB02-001294-2011	6 Aug 2011	TAJINDER VS SHAKUNTALA	AWAITING ORDERS	6988	CR	2018	SHAKUNTLAVS TAJENDER	12 Oct 2018	
148	CIVIL	HRFB02-000154-2011	17 Feb 2011	SUMAN VS JARNAIL	AWAITING ORDERS	502	CR	2017	KARNAIL SINGH VS SUMAN	30 Jan 2017	
149	CIVIL	HRFB02-000313-2010	12 Aug 2010	SARASWATI VS CHANDER	AWAITING ORDERS	2381	CR	2019	SHYAM VS SARASWATI	29 Apr 2019	
150	CIVIL	HRFB02-001766-2013	31 Aug 2013	UNITED VS REGENT	AWAITING ORDERS	6203	CR	2018	REGENT VS UNITED	29 Oct 2018	
151	CIVIL	HRFB02-003625-2014	12 Sep 2014	S M BAGLA VS HUDA	AWAITING ORDERS	10703	SLP (CIVIL)	2019	HUDA VS S M BAGLA	13 Aug 2019	
152	CIVIL	HRFB02-002462-2013	21 Mar 2013	KRISHNA VS PWF	AWAITING ORDERS	2414	CR	2018	SUKHDEV VS KRISHNA	4 Sep 2018	

Particulars of cases pending in District/Subordinate Courts						Particulars of the cases in which interim orders staying the proceedings/final judgments have been passed by High Court					
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153	CIVIL	HRFB02-001384-2011	5 Dec 2011	TARA CHAND VS BEERBAL	AWAITING ORDERS	1667	CR	2019	TARA VS YOGESH	11 Mar 2019	
154	CIVIL	HRFB02-000435-2011	31 May 2011	M/S ALCHEM VS M/S MEDICO	AWAITING ORDERS	51	SAO	2019	M/S MEDICO VS ALCHEM	16 Jul 2019	
155	CIVIL	HRFB02-001222-2012	27 Nov 2012	MAHESH VS OM PARKASH	AWAITING ORDERS	5469	CR	2017	OM PARKASH VS MAHESH CHAND	8 Feb 2019	
156	CIVIL	HRFB02-002754-2013	30 May 2013	HARI CHAND VS RAM DAYAL	AWAITING ORDERS	6979	CR	2017	HARI CHAND VS RAM DAYAL	9 Oct 2017	
157	CRIMINAL	HRFB03-000160-2012	18 Sep 2012	BIRENDER VS GIAN SINGH	AWAITING ORDERS	2426 & 29917	CRR & CRM-M	2016	GIAN VS BIRENDER	29-08-2016/ 28.04.2017	
Ms. Tarannum Khan, JMIC											
158	CIVIL	HRFB02-003652-2013	7 Jan 2013	JAGDISH VS RAJPAL	AWAITING ORDERS	202	RSA	2013	RAJPAL VS JAGDISH	21 Jan 2013	
159	CIVIL	HRFB02-001119-2013	20 Apr 2013	DHARAM VS RAJESH	AWAITING ORDERS	5810	CR	2018	SANJAY VS SIDH PITH	4 Sep 2018	
160	CIVIL	HRFB02-003050-2013	23 Mar 2013	BRAHMA DEVI VS DEVI RAM	AWAITING ORDERS	949	RSA	2013	DEVI RAM VS BRAHMA	31 Jan 2019	
161	CIVIL	HRFB02-001989-2012	22 Oct 2012	ELITE VS MAHENDER	AWAITING ORDERS	7147	CR	2018	MAHENDER VS M/S ELITE	22 Oct 2018	
162	CRIMINAL	HRFB03-003979-2013	8 Aug 2013	STATE VS PARVEEN	AWAITING ORDERS	42138	CRM	2013	PARVEEN VS STATE	6 May 2014	
Sh.Rakesh Kadian, JMIC											
163	CIVIL	HRFB02-000922-2013	11 Jan 2013	KARAN VS TEKCHAND	AWAITING ORDERS	6041	CR	2016	KARAN VS TEKCHAND	16 Sep 2016	
164	CIVIL	HRFB02-001314-2012	18 May 2012	JANAK VS PREM	AWAITING ORDERS	4973	CR	2018	RAJ KUMAR VS JANAK	3 Aug 2018	
165	CIVIL	HRFB02-000507-2014	15 Apr 2014	SURESH VS UMESH	AWAITING ORDERS	1176	CR	2018	SURESH VS UMESH	4 Oct 2018	
166	CIVIL	HRFB02-003723-2014	9 Jul 2014	VIDYA VS DEWANTI	AWAITING ORDERS	44	SAO	2019 & 2017	DEWANTI VS VIDYA	17 May 2019	
167	CIVIL	HRFB02-002447-2013	5 Jan 2013	AJEET VS KHEM CHAND	AWAITING ORDERS	4174	CR	2019	AJEET VS KHEM CHAND	9 Jul 2019	
168	CIVIL	HRFB02-002843-2014	24 Jan 2014	HARI DUTT VS VED	AWAITING ORDERS	4232	CR	2018	VED VS HARI DUTT	6 Jul 2018	
169	CRIMINAL	HRFB03-000060-2010	8 Oct 2010	STATE VS DHARAMPAL	AWAITING ORDERS	31793	CRM-M	2008	DHARAMPAL VS STATE	18 Jan 2019	
Sh.Amit Sihag, JMIC											
170	CRIMINAL	HRFB03-001120-2013	18 May 2013	ANIL VS HARBIR	AWAITING ORDERS	43205	CRM-M	2017	HARBIR VS ANIL	15 Nov 2017	
171	CRIMINAL	HRFB03-003290-2011	15 Jun 2011	SHREENATH VS SNE	AWAITING ORDERS	28557	CRM-M	2018	SNE VS SHREENATH	18 Jul 2018	
172	CRIMINAL	HRFB03-004256-2012	17 Apr 2012	UBI VS LAKHANI FASHION	AWAITING ORDERS	2470	CRM-M	2019	PD LAKHANI VS UBI	21 Jan 2019	
Sh. Mohommad Sageer, JMIC											
173	CIVIL	HRFB02-000142-2013	15 Jun 2011	NEEL KAMAL VS TNT	AWAITING ORDERS	5406	CR	2016	TNT VS NEELKANTH	24 Aug 2016	

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174	CIVIL	HRFB02-002114-2014	10 Mar 2014	PURAN VS ASHOK	AWAITING ORDERS	6778	CR	2016	ASHOK VS PURAN CHAND	24 Aug 2017	
175	CIVIL	HRFB02-001978-2012	5 Mar 2012	MAHENDER VS SHARDA RAM	AWAITING ORDERS	1974 & 201 C-II	CR & CM	2017 & 2019	SHARDA RAM VS MAHENDER SINGH	20 Mar 2017	
176	CIVIL	HRFB02-003437-2013	20 Dec 2013	SATVINDER VSW HARBHAJAN	AWAITING ORDERS	3476	CR	2018	SATVINDER BIR SINGH VS HARBHAJAN KAUR	23 May 2018	
177	CIVIL	HRFB02-001128-2011	13 Feb 2014	YESHPAL GANDHI VS MADHU	AWAITING ORDERS	2918	CR	2018	CHAND GANDHI VS YASHPAL	3 May 2018	
178	CIVIL	HRFB02-002757-2014	12 Mar 2014	ABHISHEK BHADANA VS AKHIL	AWAITING ORDERS	7896	CR	2018	AKHIL BHARTIYA VS ABHISHEK BHADANA	10 Dec 2018	
179	CIVIL	HRFB02000549-2015	7 Feb 2015	SHIV KUMAR VS STATE	AWAITING ORDERS	9273	CR	2018	MCF VS SHIV KUMAR	20 Dec 2018	
Sh. Mohammad Zakaria Khan, JMIC											
180	CRIMINAL	HRFB03-000027-2011	13 Dec 2012	STATE VS VIJAY	AWAITING ORDERS	14271	CRM-M	2016	SHYAM LAL VS VIJAY	4 Aug 2016	
181	CRIMINAL	HRFB03-003614-2012	18 Dec 2012	SURENDER VS RAJEEV	AWAITING ORDERS	3932	CRR	2013	RAJEEV VS STATE	7 Aug 2014	
182	CRIMINAL	HRFB03-004828-2013	24 Jan 2013	STATE VS JAGBIR	AWAITING ORDERS	38070 & 5391	CRM & CRM-M	2018	RAVINDER VS STATE	19 Feb 2018	
183	CRIMINAL	HRFB03-001693-2012	28 May 2012	STATE VS GIRRAJ	AWAITING ORDERS	25943	CRM-M	2018	GIRRAJ VS STATE	2 Jul 2019	
184	CRIMINAL	HRFB03-004624-2012	14 Aug 2012	DEEPA VS DHARAMVIR	AWAITING ORDERS	13490	CRM-M	2017	DHARAMVIR VS STATE	3 Oct 2018	
185	CIVIL	HRFB02-002797-2014	6 Feb 2014	KST VS RPS	AWAITING ORDERS	2374	CR	2014	KST VS RPS	23 Apr 2014	
186	CIVIL	HRFB02-001062-2011	15 Jun 2011	CHANDER BHAN VS. AASHMIN	AWAITING ORDERS	5931	CR	2018	CHANDER BHAN VS. AASHMIN	6 Dec 2018	
187	CIVIL	HRFB02-001745-2013	30 Oct 2013	M/S AGGCON EQUIPMENTS VS M/S RAMPAL	AWAITING ORDERS	402	CR	2019	M/S RAMPAL VS M/S AGGCON EQUIPMENTS	11 Jan 2019	
Ms. Sonia , JMIC											
188	CIVIL	HRFB02-003774-2014	1 Apr 2014	DEVINDER VS BPCL	AWAITING ORDERS	6912	CR	2018	BPCL VS DEVINDER SINGH	10 Oct 2018	
189	CRIMINAL	HRFB03-000579-2011	20 Oct 2011	STATE VS SUMAN GAUR	AWAITING ORDERS	14935	CRM-M	2018	ASHWANI GAUR VS STATE OF HR.	17 Apr 2018	
190	CRIMINAL	HRFB03-006573-2013	11 Jul 2013	KAMALPREET VS RAMINDER	AWAITING ORDERS	26625	CRM-M	2017	RAMINDER PAL VS KAMALPREET	26 Jul 2017	
191	CRIMINAL	HRFB03-001253-2014	12 Aug 2014	CHANDIKIRAN VS ASST. COMMISSIONER	AWAITING ORDERS	20716	CRM-M	2017	VINOD KUMAR VS CHANDIKIRAN	2 Jun 2017	
192	CIVIL	HRFB02-002061-2015	6 Jul 2015	NANURAM VS RITIKA	AWAITING ORDERS	8191	CR	2018	RITIKA GOYAL VS MS NANURAM	1 Dec 2018	
Sh Sumit Kalon , JMIC											
193	CRIMINAL	HRFB03-004272-2015	23 Apr 2015	SHRI JI VS MICRO	AWAITING ORDERS	47206	CRM-M	2017	MICRO VS SHRI	12 Dec 2017	
194	CRIMINAL	HRFB03-003590-2015	1 Apr 2015	PRADEEP VS DEVINDER	AWAITING ORDERS	3510	CRR	2018	DEVINDER VS PRADEEP	22 Oct 2018	
195	CRIMINAL	HRFB03-004574-2015	2 May 2015	RATI RAM VS VIKAS	AWAITING ORDERS	27117	CRM	2018	BIRJU TANWAR VS RATI RAM AND ANR.	31 Oct 2018	

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Ms. Neelam, JMJC											
196	CRIMINAL	HRFB03-008874-2014	4 Dec 2014	LALA VS BIJENDER	AWAITING ORDERS	18553	CRM-M	2016	LALA VS BIJENDER	26 May 2016	
197	CRIMINAL	HRFB03-0056554-2015	7 Jul 2015	SATISH VS PUNISH	AWAITING ORDERS	8226	CRM-M	2018	SATISH VS PUNISH	26 Feb 2018	
198	CRIMINAL	HRFB03-0056554-2015	7 Jul 2015	SATISH VS PUNISH	AWAITING ORDERS	8226	CRM-M	2018	SATISH VS PUNISH	26 Feb 2018	
Sh.Pardip Kumar, JMJC											
199	CRIMINAL	HRFB03-001794-2011	7 Mar 2011	RIYA VS NEHA	AWAITING ORDERS	418 & 4788	CRR & CRM	2018	NEHA VS RIYA	20 Feb 2018	
200	CRIMINAL	HRFB03-007143-2015	21 Jul 2015	BUDH PARKASH VS SHARMA	AWAITING ORDERS	36998	CRM-M	2016	SHARMA VS BUDH PARKASH	21 Mar 2017	
Ms. Himani Gill, JMJC											
201	CIVIL	HRFB02-004305-2014	23 Dec 2014	VIKASH VS MADHUSUDAN	AWAITING ORDERS	14 & 24571 C II	CR & CM	2014 & 2018	MADHUSUDAN VS VIKAS METAL	14 Nov 2018	
202	CIVIL	HRFB02-003744-2011	15 Nov 2014	MAAN SINGH VS SUMAN	AWAITING ORDERS	5274	CR	2018	MAAN SINGH VS SUMAN	11 Aug 2018	
203	CIVIL	HRFB02-000563-2011	21 Dec 2011	SHALIMAR TOWN VS SHYAMBIR	AWAITING ORDERS	1076	CR	2017	SHALIMAR VS SHYAMBIR	7 Feb 2019	
204	CRIMINAL	HRFB03-001627-2013	7 May 2013	STATE VS ANIL DESHWAL	AWAITING ORDERS	16660	CRM-M	2017	RAJ KUMAR ASI VS STATE	11 May 2017	
205	CRIMINAL	HRFB03-003257-2014	30 Apr 2014	STATE VS MITHUN KAUSHIK	AWAITING ORDERS	24441	CRM-M	2019	MITHUN KAUSHIK VS STATE	28 May 2019	
206	CRIMINAL	HRFB03-002504-2014	15 Apr 2014	MVN VS SURRENDER	AWAITING ORDERS	49161 & 36979	CRM-M	2017	SURRENDER VS MVN	18 Dec 2017	
207	CRIMINAL	HRFB03-002293-2015	24 Feb 2015	STATE VS KRISHAN	AWAITING ORDERS	2716	CRM-M	2020	GIRRAJ VS STATE	22 Jan 2020	
Ms. Kimmi Singla , JMJC											
208	CRIMINAL	HRFB03-003227-2012	4 Jul 2012	STATE VS GAMBHIR	AWAITING ORDERS	10287	CRM	2019	SANJAY GAMBHIR VS STATE	30 Apr 2019	
209	CRIMINAL	HRFB03-003226-2012	4 Jul 2012	STATE VS GAMBHIR	AWAITING ORDERS	10287	CRM	2019	SANJAY GAMBHIR VS STATE	30 Apr 2019	
210	CRIMINAL	HRFB03-003229-2012	4 Jul 2012	STATE VS GAMBHIR	AWAITING ORDERS	10287	CRM	2019	SANJAY GAMBHIR VS STATE	30 Apr 2019	
211	CRIMINAL	HRFB03-003224-2012	3 Jul 2012	STATE VS GAMBHIR	AWAITING ORDERS	10287	CRM	2019	SANJAY GAMBHIR VS STATE	30 Apr 2019	
212	CRIMINAL	HRFB03-003225-2012	3 Jul 2012	STATE VS GAMBHIR	AWAITING ORDERS	10287	CRM	2019	SANJAY GAMBHIR VS STATE	30 Apr 2019	
213	CRIMINAL	HRFB03-003228-2012	3 Jul 2012	STATE VS GAMBHIR	AWAITING ORDERS	10287	CRM	2019	SANJAY GAMBHIR VS STATE	30 Apr 2019	
214	CIVIL	HRFB02-001978-2015	1 Jun 2015	MANGAL & OTHER VS ISHAQ & OTHERS	AWAITING ORDERS	6719	CR	2015	MANGAL & OTHERS VS ISHAQ & OTHERS	26 Jul 2016	
215	CIVIL	HRFB02-001927-2015	30 May 2015	SATENDERA VS KULDEEP	AWAITING ORDERS	2477	CR	2017	KULDEEP VS SATENDERA	6 Apr 2017	
216	CIVIL	HRFB02-003462-2015	31 Mar 2015	VIKASH VS JAGDISH	AWAITING ORDERS	12183-C	CM	2017	JAGDISH VS VIKASH	9 Oct 2017	

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**District & Sessions Judge
Faridabad**